UTTAR PRADESH SHASAN GOPAN ANUBHAG-3

The Governor is pleased to order the publication of the following English translation of Notification No. 103/1/4/2019-CX-3, dated June²³ 2021 for general information.

<u>NOTIFICATION</u> No. 103/1/4/2019-CX-3 Lucknow : June & , 2021

WHEREAS the premises named, detailed and described in the Schedule given below is a place used for Power transmission from power sub-station 765/400 K.V.H.V.S.C. and 500 K.V.H.V.D.C., Ibrahimpatti Balia, Distt-Balia to Delhi, Lucknow, Varanasi and Mau power sub-stations;

AND WHEREAS an information with respect thereto, of the destruction or obstruction thereof, or interference therewith, would be useful to an enemy;

NOW, THEREFORE, in exercise of the powers under sub-clause (d) of clause (8) of section 2 of the Official Secrets Act, 1923 (Act no.XIX of 1923), read with the Government of India, Ministry of Home Affairs Notification No S.O. 1285 dated May 4, 1963, the Governor is pleased to declare the premises named, detailed and described in the Schedule given below to be a "Prohibited Place" for the purposes of the said Act and to direct that a copy of this notification in English and in the vernacular of the locality be affixed to the said premises.

Schedule

	Deneudie
<u> </u>	Name and specifications of the prohibited place
765/400 K.V.H.	V.S.C. and 500 K.V.H.V.D.C., Ibrahimpatti Balia Distt-Balia
In East-	Village- Devdharia Malti Harishchandra Inter college
In West-	Kidiharapur-Fatehpur Road
In North-	Village- Bheend Kanahaiya Inter College
In South-	Village- Chakhabsapur Seetrami Inter College

By order,

(Awanish Kumar Awasthi) Additional chief Secretary